

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: AUGUST 07, 2015

No. 1779. /JR(S)/2015

Sri **Dhirendra Kumar-II**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Agra to be Additional Chief Judicial Magistrate, Agra vice Smt. Kavita Mishra.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Agra.

No. 1780. /JR(S)/2015

Smt. **Kavita Mishra**, Additional Chief Judicial Magistrate, Agra to be Special Chief Judicial Magistrate, Agra vice Sri Brahma Tej Chaturvedi.

No. 1781. /JR(S)/2015

Sri **Brahma Tej Chaturvedi**, Special Chief Judicial Magistrate, Agra to be Civil Judge, Senior Division, Agra vice Smt. Sandhya Chaudhary.

No. 1782. /JR(S)/2015

Smt. **Sandhya Chaudhary**, Civil Judge, Senior Division, Agra to be Chief Judicial Magistrate, Agra vice Sri Mumtaz Ali.

No. 1783. /JR(S)/2015

Sri **Mumtaz Ali**, Chief Judicial Magistrate, Agra to be Judge Small Causes Court, Agra vice Sri Khaliqzama.

No. 1784. /JR(S)/2015

Sri **Khaliqzama**, Judge Small Causes Court, Agra to Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Agra.

No. 1785. /JR(S)/2015

Sri **Akhilshwar Prasad Mishra**, Additional Chief Judicial Magistrate, Etawah to be Civil Judge, Senior Division, Etawah vice Sri Abhishek Pandey.

No. 1786. /JR(S)/2015

Sri **Abhishek Pandey**, Civil Judge, Senior Division, Etawah to be Chief Judicial Magistrate, Etawah vice Sri Ramendra Kumar.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Etawah.

No. 1787. /JR(S)/2015

Sri **Ramendra Kumar**, Chief Judicial Magistrate, Etawah to be Additional Chief Judicial Magistrate, Etawah.

No. 1788. /JR(S)/2015

Sri **Abhay Pratap Singh-I**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Hardoi to be Additional Chief Judicial Magistrate, Hardoi vice Sri Prabha Nath Tripathi.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Hardoi.

No. 1789. /JR(S)/2015

Sri **Prabha Nath Tripathi**, Additional Chief Judicial Magistrate, Hardoi to be Civil Judge, Senior Division, Hardoi vice Sri Atul Singh.

No. 1790. /JR(S)/2015

Sri **Atul Singh**, Civil Judge, Senior Division, Hardoi to be Chief Judicial Magistrate, Hardoi vice Sri Shyam Shanker-II.

No. 1791. /JR(S)/2015

Sri **Shyam Shanker-II**, Chief Judicial Magistrate, Hardoi to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Hardoi.

No. 1792. /JR(S)/2015

Sri **Sanjay Kumar Singh-I**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Meerut to be Additional Chief Judicial Magistrate, Meerut vice Sushri Nirupama Vikram.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Meerut.

No. 1793. /JR(S)/2015

Sushri **Nirupama Vikram**, Additional Chief Judicial Magistrate, Meerut to be Special Chief Judicial Magistrate, Meerut vice Sri Rajesh Kumar-IV.

No. 1794. /JR(S)/2015

Sri **Rajesh Kumar-IV**, Special Chief Judicial Magistrate, Meerut to be Civil Judge, Senior Division, Meerut vice Sri Suresh Chandra-VI.

No. 1795. /JR(S)/2015

Sri **Suresh Chandra-VI**, Civil Judge, Senior Division, Meerut to be Chief Judicial Magistrate, Meerut vice Sri Mohd. Sapheek.

No. 1796. /JR(S)/2015

Sri **Mohd. Sapheek**, Chief Judicial Magistrate, Meerut to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Meerut.

No. 1797. /JR(S)/2015

Smt. **Kavita Nigam**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Mathura to be Additional Chief Judicial Magistrate, Mathura vice Sri Radhey Mohan Srivastava.

She is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Mathura.

No. 1798. /JR(S)/2015

Sri **Radhey Mohan Srivastava**, Additional Chief Judicial Magistrate, Mathura to be Civil Judge, Senior Division, Mathura vice Sri Raj Vir Singh.

No. 1799. /JR(S)/2015

Sri **Raj Vir Singh**, Civil Judge, Senior Division, Mathura to be Chief Judicial Magistrate, Mathura vice Sri Anil Kumar Yadav-II.

No. 1800. /JR(S)/2015

Sri **Anil Kumar Yadav-II**, Chief Judicial Magistrate, Mathura to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Mathura.

No. 1801. /JR(S)/2015

Sri **Tabrez Ahmad**, Additional Chief Judicial Magistrate, Banda to be Additional Chief Judicial Magistrate, Banda vice Sri Mohd. Ahmad Khan.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Banda.

No. 1802. /JR(S)/2015

Sri **Mohd. Ahmad Khan**, Additional Chief Judicial Magistrate, Banda to be Civil Judge, Senior Division, Banda vice Sri Naresh Kumar.

No. 1803. /JR(S)/2015

Sri **Naresh Kumar**, Civil Judge, Senior Division, Banda to be Chief Judicial Magistrate, Banda vice Sri Ram Dayal.

No. 1804. /JR(S)/2015

Sri **Ram Dayal**, Chief Judicial Magistrate, Banda to be Additional Chief Judicial Magistrate, Banda.

No. 1805. /JR(S)/2015

Sri Trilok Pal Singh, Civil Judge, Senior Division, Deoria to be Chief Judicial Magistrate, Deoria vice Sri Rama Kant Prasad.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Deoria.

No. 1806. /JR(S)/2015

Sri Rama Kant Prasad, Chief Judicial Magistrate, Deoria to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Mirzapur.

No. 1807. /JR(S)/2015

Sri Basant Kumar Jatav, Chief Judicial Magistrate, Santkabir Nagar to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Bahraich.

No. 1808. /JR(S)/2015

Sri Mohan Lal, Chief Judicial Magistrate, Kaushambi to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Basti.

BY ORDER OF THE COURT

**Sd/-
(SHEO KUMAR SINGH-I)
REGISTRAR GENERAL**

No. 397 /JR(S)/2015 Dated: Allahabad : August 07, 2015

Copy forwarded for information & necessary action to:-

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
2. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
3. The Director, Institute of Judicial Training & Research, Vineet Khand, Gomti Nagar, U.P. Lucknow. (Information available on E-mail).
4. The Senior Registrar, High Court, Lucknow Bench, Lucknow. (Information available on E-mail).
5. The Senior Registrar (Judicial), High Court, Allahabad.
6. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
7. The District & Sessions Judges, Agra, Bahraich, Banda, Basti, Deoria, Etawah, Hardoi, Kaushambi, Mathura, Meerut, Mirzapur and Santkabir Nagar. (Information available on E-mail).

The officers mentioned above shall handover charge of their present posts and shall proceed to take over charge of their new postings immediately.

The Certificates of handing and taking over charge may please

sent to the Section Officer (Services), High Court, Allahabad forthwith.

It is to add that local arrangement of the officers shall be made by you in pursuance to the circular letter No.27/D.R.(S)/2000 dated 21.6.2000.

The officers shall also mention therein personal ID no. allotted by the Court on the charge certificates.

8. The Publication Secretary, U.P. Judicial Services Association Office, A- 1, River Bank Judges Colony, Lucknow.
9. The Member Secretary, U.P., State Legal Services Authority, Lucknow.
10. Mahalekhakar (Lekha Evam Hakdari-2), U.P., Allahabad.
11. The Registrar (Judicial) (Confidential), High Court, Allahabad.
12. The Officer on Special Duty (Judicial) (Litigation), High Court, Allahabad.
13. The Officer on Special Duty (Judicial) (Computer)/ In charge Computer Centre, High Court, Allahabad.
14. The Joint Registrar (Judicial) (Inspection), High Court, Allahabad.
15. The Section Officer (Admin.A-3) Section, High Court, Allahabad.
16. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
17. P.S. to Hon'ble Administrative Judges, Agra, Bahraich, Banda, Basti, Deoria, Etawah, Hardoi, Kaushambi, Mathura, Meerut, Mirzapur and Santkabir Nagar (Information available on E-mail).

BY ORDER OF THE COURT.

**Sd/-
(RAJIV SHARMA)
JOINT REGISTRAR (JUDICIAL) (SERVICES)**